

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.08.2022 (TUESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 890 of 2022	BCPL International Ltd. Vs. Kalimata Ispat Industries Pvt. Ltd.	Shashwat Anand	Samrat Sengupta Udayaditya Banerjee
2.	Comp. App. (AT) (Ins) No. 949 of 2022	Kaveri Sahakri Awas Samiti Ltd. Vs. Sanjay Gupta Interim Resolution Professional Horizon Buildcon Pvt. Ltd. and Ors.	Abhay P. Singh	Abhishek Anand
3.	Comp. App. (AT) (Ins) No. 968 of 2022	Agarwal Agencies Pvt. Ltd. & Ors. Vs. Dove Infrastructure Pvt. Ltd.	Abhishek Anand	Kshitij Kumar-R1
4.	Comp. App. (AT) (Ins) No. 1027 of 2022	Sandeep Kasare Vs. Rajesh Jhunjhunwala & Anr.	Rahul Arya	
5.	Comp. App. (AT) (Ins) No. 1030 of 2022 & I.A. No. 2979 of 2022	Shreeji Cotfab Ltd. Vs. GPI Textiles Ltd.	Pallavi Singh	
6.	Comp. App. (AT) (Ins) No. 1031 of 2022 & I.A. No. 2984 of 2022	State Bank of India Vs. Solo Metals Pvt. Ltd.	Siddharth Sangal	
7.	Comp. App. (AT) (Ins) No. 1032 of 2022	Intergen Energy Ltd. Vs. Anil Hada (HUF)	Divita Vyas	
8.	Comp. App. (AT) (Ins) No. 1033 of 2022	Employees Provident Fund Organisation Vs. Anish Agarwal & Ors.	Anju Jain	

9.	Comp. App. (AT) (Ins) No. 1034 of 2022 & I.A. No. 2992 of 2022	Ambika Enclave Pvt. Ltd. & Ors. Vs. Shreesai Baba Infra Projects Pvt. Ltd.	Alok Tripathi	
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For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 196 of 2022	Eswararao Grandhi Vs. Stressed Asset Stabilization Fund (SASF) & Anr.	Sandeep Bajaj	Abhijeet Sinha-R1 Debarshi Dutta Ishaan Chhaya-R2
11.	Comp. App. (AT) (Ins) No. 204 of 2022	Sanjay Chaturvedi Vs. Anshul Gupta & Ors. With	Arun Saxena	Milan Negi-R1
12.	Comp. App. (AT) (Ins) No. 211 of 2022 & I.A. No. 1037 of 2022	Satya Narain Sharma Vs. Anshul Gupta & Ors. With	Syed Fahim Ahmed	Nipun Gautam
13.	Comp. App. (AT) (Ins) No. 333 of 2022	Sanjay Chaturvedi Vs. Shamken Cotsyn Ltd. & Ors.	Arun Saxena	Dinkar Singh Gagar Garg Rohit Singh-R3
14.	Comp. App. (AT) (Ins) No. 222 of 2022	Suyog Elements Pvt. Ltd. Vs. Stabling Road Solutions Pvt. Ltd.	Aishwarya	Saransh Gupta
15.	Comp. App. (AT) (Ins) No. 315 of 2022	Lomash Slurrytech Pvt. Ltd. (Through Its Authorized Signatory) Vs. DSC Engineering Pvt. Ltd.	Vijay Mishra Bhuvan Arora	Nishtha Wadhwa Bhaskar Vineet Tayal
16.	Comp. App. (AT) (Ins) No. 375 of 2022	Bank of Baroda & Ors. Vs. Naveen Kumar Jain	Kush Sharma	Varun Ramakant Rai Naveen Kr. Jain
17.	Comp. App. (AT) (Ins) No. 424 of 2022	E-Homes Infrastructure Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Anr. With	Vipul Ganda	Sourav Roy
18.	Comp. App. (AT) (Ins) No. 434 of 2022	Dinesh Sood Resolution Professional (RP) of Neo Infrastructure Pvt. Ltd. Vs. New Okhla Industrial Development Authority (Noida Authority) With	Dinesh Sood	Sourav Roy Kaushal Sharma Prabudh Singh

19.	Comp. App. (AT) (Ins) No. 458 of 2022	Asha Aggarwal & Ors. Vs. New Okhla Industrial Development Authority Main Administrative Building & Ors.	Rahul Malhotra	Piyush Singh Sourav Roy-R1 I.P.S. Oberoi-R2 Aditya Parolia Akshay Srivastava
20.	Comp. App. (AT) (Ins) No. 468 of 2022	Sandeep Kasare Vs. IL & FS Financial Services Ltd. & Anr.	Rahul Arya	Jatin Pore Satendra K. Rai Ankita Agarwal-R1 Rajesh Jhunjhunwala- R2
21.	Comp. App. (AT) (Ins) No. 488 of 2022	Ashok Kriplani, RP Vs. Sh. Itenderpal Singh Suspended Director of Nibula Print & Pack Pvt. Ltd. & Anr.	Shweta Mahajan	Sanjeev Panda
22.	Comp. App. (AT) (Ins) No. 559 of 2022	Tarun Goyal & Ors. Vs. Rakesh Kumar Gupta Resolution Professional M-Tech Developers Pvt. Ltd. & Ors.	Abhay K. Das	Abhishek Anand Karan Kohli-R1
23.	Comp. App. (AT) (Ins) No. 583 of 2022	Edelweiss Asset Reconstruction Company Ltd. Vs. Mohit Goyal	Ankur Sood	GP Madaan Aishwarya Adlakha
24.	Comp. App. (AT) (Ins) No. 606 of 2022	Ashwani Kumar Chandrakar Vs. Central Bank of India & Ors.	Adhitya Srinivasan	Abhijeet Sinha Akshay Goel-R1
25.	Comp. App. (AT) (Ins) No. 653 of 2022	Noble Marine Metals Co WLL Vs. Kotak Mahindra Bank Ltd. & Ors.	Avinash Bhati	Bishwajit Dubey Uday Khare-R2
26.	Comp. App. (AT) (Ins) No. 655 of 2022	Gyan Ganga Ltd. (Through its Managing Director) Vs. Quadrum Solutions Pvt. Ltd.	Vijay Kumar	Pratik Kothari
27.	Comp. App. (AT) (Ins) No. 658 of 2022	Rakshit Dhirajlal Doshi Vs. IDBI Bank Ltd. & Ors.	Manish K. Choudhary	Akshat Khare
28.	Comp. App. (AT) (Ins) No. 741 of 2022	IFGL Refractories Ltd. Vs. Gates India Pvt. Ltd. & Anr. With	Pradhuman Gohil	Gautam Narayan-R1 Pankaj Jain-R2 Sourabh Kalia

29.	Comp. App. (AT) (Ins) No. 747 of 2022 & I.A. No. 2053 of 2022	IFGL Refractories Ltd. Vs. Gates India Pvt. Ltd. & Anr.	Pradhuman Gohil	Gautam Narayan-R1 Pankaj Jain Gaurav Shrawat-R2 Sourabh Kalia
30.	Comp. App. (AT) (Ins) No. 897 of 2022 (With Defects)	Pankaj Tiwari Erstwhile Director of Supertharm Engineers Pvt. Ltd Vs. Vidya Sahakari Bank Ltd. & Anr.	Amey Hadale	Aaditya Pande Harshawardhan Bhende-R1
31.	Comp. App. (AT) (Ins) No. 729 of 2022	Sintex Plastics Technology Ltd. Vs. Mahatva Plastic Products and Building Materials Pvt. Ltd. & Ors. With	Henna George	Aman Gandhi Parthasarathy Bose Sarrah Kahmbati-R1 Raheel Patel-R3 Shivangi Nanda-R4 Vividh Tandon
32.	Comp. App. (AT) (Ins) No. 730 of 2022	Sintex Plastics Technology Ltd. Vs. State Bank of India & Ors. With	Henna George	Malak M. Bhatt Rajat Bector-R1 Raheel Patel-R2 Aman Gandhi Parthasarathy Bose

For Hearing

33.	Comp. App. (AT) (Ins) No. 475 of 2021 & I.A. No. 1813 of 2021	KKR India Financial Services Ltd. Vs. Sintex Plastics Technology Ltd and Ors. With	Shankh Sengupta	Henna George-R1 Keyur Gandhi-R3 Hafeez Patarwala-R4 Shubhabrata Chakraborti
34.	Comp. App. (AT) (Ins) No. 577 of 2021	Amit Dinesh Chandra Patel Vs. KKR India Financial Services Ltd. & Anr. With	Heena George	Vividh Tandon Deepak Joshi Kaazvin Kapadia Angelika Awasthi-R1
35.	Comp. App. (AT) (Ins) No. 674 of 2021	DSP Investment Managers Pvt. Ltd. Vs. Sintex Plastic Technology & Ors. With	Hafeez Patanwala	Heena George Arjun Sheth-R2 Ketul R. Patel-R3 Kaazvin Kapadia-R4
36.	Comp. App. (AT) (Ins) No. 814 of 2021	Insolvency and Bankruptcy Board of India Vs. Sintex Plastics Technology Ltd. & Ors.	Vikas Mehta	Henna George Arvind Kr. Gupta Shivani Sharma-R1 Shubhabrata Chakraborti
37.	Comp. App. (AT) (Ins) No. 931 of 2021	Posco India Pune Processing Center Pvt. Ltd. Vs. Dhaval Jitendra Kumar Mistry Resolution Professional Of M/S Poggenamp Nagarsheth Powertronics Pvt. Ltd. & Ors.	M V Kini	Atul Sharma-R1 Anushree Kapadia-R2

38.	Comp. App. (AT) (Ins) No. 379 & 380 of 2022	The State, Government of NCT of Delhi, Through Commissioner, Department of Trade & Taxes Vs. Ashwini Kumar Gupta (Liquidator – Petrolube India Ltd. In Liquidation)	M. L. Garg	Asmita Duggal Ashwani Kr Gupta
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02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Hearing

39.	Comp. App. (AT) (Ins) No. 100 of 2020 (PH)	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. With	T.N. Durga Prasad	Avani Srivastava Raveena Rai
40.	Comp. App. (AT) (Ins) No. 101 of 2020 (PH)	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. With	T.N. Durga Prasad	Rohit Ghosh
41.	Comp. App. (AT) (Ins) No. 109 of 2020 (PH)	Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors. With	Prashant S. Kenjale	Sanjeev K. Kapoor Avani Srivastava-R1 Raveena Rai-R2&R3
42.	Comp. App. (AT) (Ins) No. 248 of 2020 (PH)	State Tax Officer Vs. Ricoh India Ltd. & Ors.	Aniruddha P. Mayee	Raveena Rai-R2 & R3

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar